

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION No.1316
TO BE ANSWERED ON 24.7.2017

MEMORIAL ON MORARJI DESAI

1316. DR. KIRIT P. SOLANKI:

Will the Minister of CULTURE be pleased to state:

(a) whether the Government has received request/proposal from the State Government of Gujarat for paying compensation to Ashram Gaushala Trust Ahmedabad towards the land acquired for Samadhi for building a suitable memorial in the name of former Prime Minister, Late Shri Morarji Desai;

(b) the action taken by the Government to acquire the Sabarmati Ashram Gaushala Trust land for such memorial;

(c) whether the Government has paid the amount to Gaushala Trust for the cost of land, on which the Abhay Ghat memorial has been built; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM

DR. MAHESH SHARMA

(a) to (d) : Birth centenary of Late Shri Morarji Desai was commemorated during the period from 29.2.1996 to 28.2.1997. However, a proposal for payment of compensation towards land provided by Ashram Gaushala Trust, Ahmedabad for building a memorial in the name of former Prime Minister was received for the first time in the Ministry in the year 2000 and was examined at length. Since, the commemoration period had ended by then; the request could not be acceded to by the Ministry of Culture. The Sabarmati Ashram Gaushala Trust did not ask for the cost of the land at the time of construction of the memorial in 1996.
